

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :12/04/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION1204-AT11A.M.-11.05 A.M

46-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-AT11.05AM

1	Misc. Application	133/2023	BARDUAR TEA AND TIMBER COMPANY LTD AND ORS-DELEY Vs. CALCUTTA STOCK EXCHANGE AND ORS.	Bellator Legal Services LLP
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(Main Matter Number :SEBI Appeal/0000212/2023)

	Misc. Application	227/2023	BARDUAR TEA AND TIMBER COM. LTD AND ORS-EXEMPTION Vs. CALCUTTA STOCK EXCHANGE AND ORS.	Bellator Legal Services LLP
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(Main Matter Number :SEBI Appeal/0000212/2023)

	SEBI Appeal	212/2023	BARDUAR TEA AND TIMBER COMPANY LIMITED AND ORS Vs. CALCUTTA STOCK EXCHANGE AND ORS.	Bellator Legal Services LLP
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Sub Matter : Misc. Application/0000133/2023

Sub Matter : Misc. Application/0000227/2023

373-ADMISSION-COURTCODE-PUBLICNOTICE-AT11.06AM

2	Misc. Application	288/2023	JAGADISH VITAL-EXEMPTION Vs. SEBI	Corporate Advocates Pleadings,
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(Main Matter Number :SEBI Appeal/0000228/2023)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	289/2023	JAGADISH VITAL-DELAY Vs. SEBI	Corporate Advocates Pleaders,
(Main Matter Number :SEBI Appeal/0000228/2023)				
	SEBI Appeal	228/2023	JAGADISH VITAL Vs. SEBI	Corporate Advocates Pleaders,
Sub Matter :	Misc. Application/0000288/2023			
Sub Matter :	Misc. Application/0000289/2023			

124-ADMISSION-COURTCODE-AUSTRALWTM-AT11.08AM

	Misc. Application	124/2023	S.K.CHOWDHARY-DELAY Vs. SEBI	Advocate Nandini Sen
(Main Matter Number :SEBI Appeal/0000286/2023)				
	Misc. Application	358/2023	S.K.CHOWDHARY-EXEMPTI ON Vs. SEBI	Advocate Nandini Sen
(Main Matter Number :SEBI Appeal/0000286/2023)				
3	SEBI Appeal	286/2023	S.K.CHOWDHARY Vs. SEBI	Advocate Nandini Sen
Sub Matter :	Misc. Application/0000124/2023			
Sub Matter :	Misc. Application/0000358/2023			

172-ADMISSION-COURTCODE-RADHAMADHAVAO-AT11.10AM

	Misc. Application	336/2023	SORABH MAHESH GUPTA-DELAY Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000306/2023)				
4	SEBI Appeal	306/2023	SORABH MAHESH GUPTA Vs. SEBI	Shah and Ramaiya
Sub Matter :	Misc. Application/0000336/2023			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>304-ADMISSION-COURTCODE-SULABH-11.12A.M</u>				
5	SEBI Appeal	331/2023	MANOJ AGARWAL Vs. SEBI	Vikas Bengani Advocate
6	SEBI Appeal	332/2023	MANISHA SHARMA Vs. SEBI	Vikas Bengani Advocate
7	SEBI Appeal	333/2023	NARENDER KUMAR AND ORS. Vs. SEBI	Vikas Bengani Advocate
8	SEBI Appeal	334/2023	SAJAN KUMAR AGARWAL Vs. SEBI	Vikas Bengani Advocate
9	SEBI Appeal	335/2023	SANJEEV SANGHVI Vs. SEBI	Vikas Bengani Advocate
10	SEBI Appeal	336/2023	ASHOK KUMAR MAHESHWARI AND ORS. Vs. SEBI	Vikas Bengani Advocate
11	SEBI Appeal	337/2023	VINAY KUMAR AGARWAL Vs. SEBI	Vikas Bengani Advocate
12	SEBI Appeal	338/2023	SEEMA KAPOOR AND ORS. Vs. SEBI	Vikas Bengani Advocate

309-ADMISSION-COURTCODE-APEXAO-AT11.14AM

13	Misc. Application	367/2023	MR. KARUTURI SUBRAHMANYA CHOWDARY AND ORS.-DELAY Vs. SEBI	Juris Matrix Partners LLP
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(Main Matter Number :SEBI Appeal/0000339/2023)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	339/2023	MR. KARUTURI SUBRAHMANYA CHOWDARY AND ORS. Vs. SEBI	Juris Matrix Partners LLP
Sub Matter :		Misc. Application/0000367/2023		

311-ADMISSION-COURTCODE-PINNACLEADVISORY-AT11.16AM

14	SEBI Appeal	340/2023	PINNACLE MARKET INVESTMENT ADV. PVT. LTD AND ORS. Vs. SEBI	ABHISHEK MISHRA, CS
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303-ADMISSION-COURTCODE-FRONTRUNNING-11.18AM

15	Misc. Application	488/2023	BANHEM STOCK BROKING PVT. LTD. AND ORS.-STAY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000351/2023)				

	Misc. Application	489/2023	BANHEM STOCK BROKING PVT. LTD. AND ORS.-URGENCY Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000351/2023)				

	SEBI Appeal	351/2023	BANHEM STOCK BROKING PVT. LTD. AND ORS. Vs. SEBI	Prakash Shah and Associates
Sub Matter :		Misc. Application/0000488/2023		
Sub Matter :		Misc. Application/0000489/2023		

235-RAHEARING-COURTCODE-RAHEARING-AT11.20AM

16	Review Application	10/2023	ROHIT MANSUKHANI Vs. SEBI	APPELLANT IN PERSON
(Main Matter Number :SEBI Appeal/0000023/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
17	Review Application	11/2023	ROHIT MANSUKHANI Vs. SEBI	APPELLANT IN PERSON
(Main Matter Number :SEBI Appeal/0000024/2023)				
<u>340PARTHEARD-COURTCODE-BOMBAYDYEINGWTM-AT11.22AM</u>				
18	SEBI Appeal	838/2022	The Bombay Dyeing and Man. Com. ltd and Anr. Vs. SEBI	JADEJA AND SATIYA
Sub Matter(Disposed) : Misc. Application/0001353/2022				
Sub Matter(Disposed) : Misc. Application/0001354/2022				
Sub Matter : Misc. Application/0001789/2022				
Sub Matter : Misc. Application/0001632/2022				
Sub Matter : Misc. Application/0000067/2023				
30	SEBI Appeal	839/2022	Nusli Neville Wadia and Ors. Vs. SEBI	JADEJA AND SATIYA
Sub Matter(Disposed) : Misc. Application/0001355/2022				
Sub Matter(Disposed) : Misc. Application/0001356/2022				
Sub Matter : Misc. Application/0000068/2023				
	SEBI Appeal	840/2022	SCAL Services Limited and Ors. Vs. SEBI	Sujit Lahoti and Associates
Sub Matter(Disposed) : Misc. Application/0001373/2022				
Sub Matter(Disposed) : Misc. Application/0001374/2022				
Sub Matter : Misc. Application/0000069/2023				
	Misc. Application	1632/2022	THE BOMBAY DYEING AND MAN. COM. LTD-RECTIFICATION Vs. SEBI	JADEJA AND SATIYA
(Main Matter Number :SEBI Appeal/0000838/2022)				
	SEBI Appeal	1016/2022	MR.R.A.SHAH AND ORS. Vs. SEBI	Parth P. Shah
Sub Matter(Disposed) : Misc. Application/0001688/2022				
Sub Matter(Disposed) : Misc. Application/0001689/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1789/2022	MR. ROHIT MANSUKHANI-INTERVENER Vs. SEBI (Main Matter Number :SEBI Appeal/0000838/2022)	Rohit Mansukhani
	Misc. Application	67/2023	SEBI-DELAY IN REPLY Vs. The Bombay Dyeing and Mfg. Co. Ltd. and Anr. (Main Matter Number :SEBI Appeal/0000838/2022)	K Ashar and Co JADEJA AND SATIYA
	Misc. Application	68/2023	SEBI-DELAY IN REPLY Vs. Nusli Neville Wadia and Ors. (Main Matter Number :SEBI Appeal/0000839/2022)	K Ashar and Co JADEJA AND SATIYA
	Misc. Application	69/2023	SEBI-DELAY IN REPLY Vs. SCAL Services Ltd. and Ors. (Main Matter Number :SEBI Appeal/0000840/2022)	K Ashar and Co Sujit Lahoti and Associates

29-PARTHEARD-COURTCODE-PSTLWTM-AT 11.45AM

19	SEBI Appeal	201/2020	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI Sub Matter : Misc. Application/0000799/2021 Sub Matter : Misc. Application/0000754/2021	Shah And Ramaiya Chartered Accountants ELP
39	SEBI Appeal	205/2020	SANJAY GUPTA Vs. SEBI Sub Matter : Misc. Application/0000179/2020	MINDSPRIGHT LEGAL ELP
	Misc. Application	186/2020	APL Infrastructure Private Limited Vs. SEBI (Main Matter Number :SEBI Appeal/0000208/2020)	MINDSPRIGHT LEGAL ELP
	Misc. Application	187/2020	APL Infrastructure Private Limited Vs. SEBI (Main Matter Number :SEBI Appeal/0000208/2020)	Mindspright Legal ELP

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	208/2020	APL Infrastructure Private Limited Vs. Securities And Exchange Board of India	
Sub Matter :		Misc. Application/0000186/2020		
Sub Matter :		Misc. Application/0000187/2020		
	SEBI Appeal	216/2020	DEEPAK THAKKAR Vs. SEBI	Mr. Priyanshu Mishra, Advocate ELP
	SEBI Appeal	227/2020	Yatin B. Shah Vs. SEBI	Corporate Law Chambers India ELP
	SEBI Appeal	228/2020	Hardik Mithani And Anr. Vs. SEBI	Corporate Law Chambers India ELP
	SEBI Appeal	239/2020 (/0000)	Rakesh Sharma Vs. Securities And Exchange Board of India	
	SEBI Appeal	242/2020	Dharmesh Shah Vs. Securities And Exchange Board of India	
	SEBI Appeal	568/2020	Nikhil Securities Pvt. Ltd. Vs. SEBI	Dr. S. K. JAIN, P.C.S. ELP
	Misc. Application	179/2020	SANJAY GUPTA Vs. SEBI	MINDSPRIGHT LEGAL
	(Main Matter Number :SEBI Appeal/0000205/2020)			
	Misc. Application	754/2021	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants ELP
	(Main Matter Number :SEBI Appeal/0000201/2020)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	799/2021	INVENTURE GROWTH AND SECURITIES LTD. Vs. SEBI	Shah And Ramaiya Chartered Accountants ELP
(Main Matter Number :SEBI Appeal/0000201/2020)				
	Misc. Application	800/2021	Rakesh Sharma Vs. SEBI	
	SEBI Appeal	485/2021	Rakesh Sharma Vs. SEBI	Vishal Khanavkar Advocate for the Appellant.
	SEBI Appeal	566/2021	INVENTURE GROWTH AND SECURITIES LIMITED Vs. SEBI	Shah and Ramaiya
Sub Matter(Disposed) : Misc. Application/0000899/2021				
	SEBI Appeal	567/2021	APL INFRASTRUCTURE PRIVATE LIMITED Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000932/2021				
	SEBI Appeal	568/2021	MR. SANJAY GUPTA Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000931/2021				
	SEBI Appeal	607/2021	MR. DEEPAK THAKKAR Vs. SEBI	Mr. Priyanshu Mishra, Advocate
Sub Matter(Disposed) : Misc. Application/0001234/2021				
<u>681PARTHEARD-CODE-INSPECTIONBRICKWORK-AT12NOON</u>				
20	SEBI Appeal	694/2022	BRICKWORK RATINGS INDIA PRIVATE LIMITED Vs. SEBI	SAMVAD: PARTNERS
Sub Matter(Disposed) : Misc. Application/0001184/2022				
Sub Matter : Misc. Application/0001185/2022				
Sub Matter(Disposed) : Misc. Application/0001186/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1185/2022	BRICKWORK INDIA LIMITED-EXEMPTION Vs. SEBI	SAMV?D PARTNERS
(Main Matter Number :SEBI Appeal/0000694/2022)				
<u>848PARTHEARD-COURTCODE-WINSOMEWTM-AT12.15 PM</u>				
21	SEBI Appeal	251/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co
	Sub Matter(Disposed) :	Misc. Application/0000411/2022		
	Sub Matter(Disposed) :	Misc. Application/0000412/2022		
	SEBI Appeal	342/2022	Davos International Fund Vs. SEBI	Rajani Associates
	Sub Matter(Disposed) :	Misc. Application/0000479/2022		
	Sub Matter :	Misc. Application/0000910/2022		
	SEBI Appeal	343/2022	Leman Diversified Fund Vs. SEBI	K Ashar and Co
	Sub Matter(Disposed) :	Misc. Application/0000480/2022		
	Sub Matter :	Misc. Application/0000900/2022		
	SEBI Appeal	345/2022	SPARROW ASIA DIVERSIFIED OPPORTUNITIES FUND Vs. SEBI	Rajani Associates
	Sub Matter(Disposed) :	Misc. Application/0000482/2022		
	Sub Matter :	Misc. Application/0000912/2022		
	SEBI Appeal	348/2022	WINSOME TEXTILE INDUSTRIES LTD. AND ANR. Vs. SEBI	Prakash Shah and Associates
	Sub Matter :	Misc. Application/0000625/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	625/2022	WINSOME TEXTILE INDUSTRIES LTD. AND ANR.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000348/2022)	Prakash Shah and Associates
	Misc. Application	900/2022	SEBI-DELAY IN REPLY Vs. Leman Diversified Fund (Main Matter Number :SEBI Appeal/0000343/2022)	K Ashar and Co.
	Misc. Application	910/2022	SEBI-DELAY IN REPLY Vs. Davos International Fund (Main Matter Number :SEBI Appeal/0000342/2022)	VIDHI PARTNERS
	Misc. Application	912/2022	SEBI-DELAY IN REPLY Vs. Sparrow Asia Diversified Opportunities Fund (Main Matter Number :SEBI Appeal/0000345/2022)	VIDHI PARTNERS

251-PARTHEARD-COURTCODE-GDRHIRAN-AT12.30P.M

22	SEBI Appeal	219/2020	Mukesh Chauradiya Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000791/2022	Adv Masumi V. Nanavaty and Dr. Rushang D. Mehta, A Mr. Shyam Mehta, Senior Advocate
	SEBI Appeal	234/2020 (/0000)	Arun Panchariya Vs. Securities And Exchange Board of India Sub Matter(Disposed) : Misc. Application/0000166/2021 Sub Matter(Disposed) : Misc. Application/0000227/2020 Sub Matter(Disposed) : Misc. Application/0000615/2021 Sub Matter(Disposed) : Misc. Application/0000780/2022	Mr. Sandeep Wadhawan, Advocate K. ASHAR AND CO.

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>285-DISPOSAL-CODE-BUYBACKEQUITYSHARES-AT12.45PM</u>				
23	SEBI Appeal	23/2019	M/s Apollo Tyres Ltd. Vs. SEBI	P.N. Modi, Sr. Adv. i/b Shardul AmarchandMangaldas Abhiraj Arora, Adv. i/b ELP
Sub Matter(Disposed) : Misc. Application/0000381/2019 Sub Matter(Disposed) : Caveat Application/0000001/2019 Sub Matter(Disposed) : Misc. Application/0000805/2022				
<u>216-DISPOSAL-COURTCODE-TERMINALSDISABLED-AT12.50PM</u>				
24	SEBI Appeal	316/2021	Narayan Securities Vs. NSEIL	MUKESH MOHAN GOYAL ADVOCATE Mr. Vishal Kanade, Adv i/b MKA
Sub Matter(Disposed) : Misc. Application/0000203/2021				
	SEBI Appeal	439/2021	NARAYAN SECURITIES LIMITED Vs. SEBI	RG LAWZ ADVOCATES and CONSULTANTS
Sub Matter(Disposed) : Misc. Application/0000634/2021 Sub Matter(Disposed) : Misc. Application/0000963/2021 Sub Matter(Disposed) : Misc. Application/0000964/2021				
<u>669-DISPOSAL-COURTCODE-MFUNITS-AT12.55P.M</u>				
25	SEBI Appeal	575/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. SEBI	Cyril Amarchand Mangaldas
Sub Matter(Disposed) : Misc. Application/0000982/2021 Sub Matter(Disposed) : Misc. Application/0001033/2022				
	Misc. Application	1439/2021	ALLIED FINANCIAL SERVICES PVT. LTD.AND ANR.-EXEMPT Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000013/2022)				
	SEBI Appeal	13/2022	ALLIED FINANCIAL SERVICES PVT. LTD. AND ANR. Vs.	Shikha Sinha Advocate

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
Sub Matter :		Misc. Application/0001438/2021		
Sub Matter :		Misc. Application/0001439/2021		
Sub Matter :		Misc. Application/0000543/2022		
Sub Matter(Disposed) :		Misc. Application/0000887/2022		
Sub Matter(Disposed) :		Misc. Application/0001116/2022		
Misc. Application		543/2022	ALLIED FINANCIALSER.PVT.LTD. ANDANR.-ADDL.DOCUMENT Vs. SEBI	Ms.Shikha Sinha, Advocate
(Main Matter Number :SEBI Appeal/0000013/2022)				
<u>837-DISPOSAL-COURTCODE-SECURITYDEPOSIT-AT1.00PM</u>				
26	IRDA Appeal	4/2022	SAHARA INDIA LIFE INSURANCE COMPANY LTD. Vs. IRDAI	Vis Legis Law Practice, Advocates
Sub Matter(Disposed) :		IRDA-MISCAPPLICATION/0000010/2022		
Sub Matter(Disposed) :		IRDA-MISCAPPLICATION/0000011/2022		
Sub Matter :		IRDA-MISCAPPLICATION/0000012/2022		
IRDA-MISCAPPLICATION		12/2022	SAHARA INDIA LIFE INSURANCE COMPANY LTD-DELAY Vs. IRDAI	Vis Legis Law Practice, Advocates
(Main Matter Number :IRDA Appeal/0000004/2022)				
<u>362-DISPOSAL-CODE-NONCOMPLIANCELDR-1.05PM</u>				
27	SEBI Appeal	31/2022	KSS LTD. Vs. NSEIL	Ronit Sharma Advocate
Sub Matter(Disposed) :		Misc. Application/0000049/2022		
SEBI Appeal		32/2022 (/0000)	KSS LTD Vs. NSEIL	Ronit Sharma Advocate
Sub Matter(Disposed) :		Misc. Application/0000062/2022		
Sub Matter :		Misc. Application/0000063/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	63/2022 (/0000)	KSS LTD - APPLICATION FOR DELAY Vs. NSEIL	
(Main Matter Number :SEBI Appeal/0000032/2022)				
<u>755-DISPOSAL-COURTCODE-TELEDATAGDR-AT1.10PM</u>				
28	SEBI Appeal	164/2022	K. PADMANABHAN Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001356/2021				
	SEBI Appeal	165/2022	N. SAKTHIVEL Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001357/2021				
	SEBI Appeal	166/2022	M.S. RAMAKRISHNAN Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001365/2021				
	SEBI Appeal	167/2022	G. JAGADISH Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001386/2021				
	SEBI Appeal	493/2022	European American Investment Bank AG Vs. SEBI	Ganesh and Co
Sub Matter(Disposed) : Misc. Application/0000827/2022				
	SEBI Appeal	690/2022	K.Padmanabhan Vs. SEBI	Iyer and Thomas
Sub Matter : Misc. Application/0001213/2022				
	SEBI Appeal	691/2022	N. Sakthivel Vs. SEBI	Iyer and Thomas

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	692/2022	G.Jagadish Vs. SEBI	Iyer and Thomas
Sub Matter :		Misc. Application/0001214/2022		
	SEBI Appeal	693/2022	M.S.Ramakrishnan Vs. SEBI	Iyer and Thomas
Sub Matter :		Misc. Application/0001215/2022		
	Misc. Application	1213/2022	K. PADMANABHAN-EXEMPTION Vs. SEBI	Iyer and Thomas
(Main Matter Number :		SEBI Appeal/0000690/2022)		
	Misc. Application	1214/2022	G. JAGADISH-EXEMPTION Vs. SEBI	Iyer and Thomas
(Main Matter Number :		SEBI Appeal/0000692/2022)		
^4	Misc. Application	1215/2022	M.S. RAMAKRISHNAN-EXEMPTION Vs. SEBI	Iyer and Thomas
(Main Matter Number :		SEBI Appeal/0000693/2022)		

828-DISPOSAL-COURTCODE-FORTISFINAL-AT 1.20P.M.

929	SEBI Appeal	264/2022	Malvinder Singh and Anr. Vs. SEBI	Parinam Law Associates
Sub Matter(Disposed) :		Misc. Application/0000363/2022		
Sub Matter(Disposed) :		Misc. Application/0000364/2022		
Sub Matter(Disposed) :		Misc. Application/0000365/2022		
	SEBI Appeal	265/2022	Gagandeep Singh Bedi Vs. SEBI	Trilegal Advocates
Sub Matter(Disposed) :		Misc. Application/0000434/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	365/2022	FORTIS HOSPITALS LIMITED AND ANR. Vs. SEBI	SARAF AND PARTNERS LAW OFFICES
Sub Matter(Disposed) : Misc. Application/0000511/2022				
	SEBI Appeal	366/2022	DR. SHIVINDER MOHAN SINGH AND ANR. Vs. SEBI	Uma Chatterjee Advocate
	SEBI Appeal	367/2022	BHAVDEEP SINGH Vs. SEBI	Adv. Sagar Vichare
	SEBI Appeal	397/2022	LT. GEN. TEJINDER SINGH SHERGILL Vs. SEBI	Sandeep Wadhawan, Advocate
Sub Matter(Disposed) : Misc. Application/0000557/2022				
Sub Matter(Disposed) : Misc. Application/0000549/2022				
Sub Matter : Misc. Application/0001509/2022				
	Misc. Application	1153/2022	SUNIL GODHWANI-URGENCY AND STAY Vs. SEBI	INDIA LAW ALLIANCE
(Main Matter Number :SEBI Appeal/0000808/2022)				
	SEBI Appeal	699/2022	ANIL SAXENA Vs. SEBI	AEKOM LEGAL
Sub Matter : Misc. Application/0000021/2023				
	SEBI Appeal	808/2022	SUNIL GODHWANI Vs. SEBI	INDIA LAW ALLIANCE
Sub Matter : Misc. Application/0001153/2022				
Sub Matter(Disposed) : Misc. Application/0001154/2022				
Sub Matter : Misc. Application/0000020/2023				
Sub Matter : Misc. Application/0000197/2023				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1509/2022	SEBI-DELAY IN REPLY Vs. Lt. Gen Tejinder Singh Shergill	K Ashar and Co Sandeep Wadhawan Advocate
(Main Matter Number :SEBI Appeal/0000397/2022)				
	Misc. Application	20/2023	SEBI-DELAY IN REPLY Vs. SUNIL GODHWANI	ECONOMIC LAW PRACTICE INDIA LAW ALLIANCE
(Main Matter Number :SEBI Appeal/0000808/2022)				
	Misc. Application	21/2023	SEBI-DELAY IN REPLY Vs. ANIL SAXENA	ECONOMIC LAW PRACTICE AEKOM LEGAL
(Main Matter Number :SEBI Appeal/0000699/2022)				
	Misc. Application	197/2023	SUNIL GODHWANI-DELAY IN REJOINDER Vs. SEBI	India Law Alliance
(Main Matter Number :SEBI Appeal/0000808/2022)				
<u>921-DISPOSAL-COURTCODE-FORTISAO-AT1.25P.M</u>				
30	SEBI Appeal	442/2022	Escorts Heart Institute and Research Centre LTD Vs. SEBI	SARAF AND PARTNERS LAW OFFICES
Sub Matter :		Misc. Application/0001511/2022		
	SEBI Appeal	443/2022	Mr. Anurag Kalra Vs. SEBI	SARAF AND PARTNERS LAW OFFICES
Sub Matter :		Misc. Application/0001508/2022		
	SEBI Appeal	444/2022	Jasbir Singh Grewal Vs. SEBI	Bellator Legal Services LLP
Sub Matter :		Misc. Application/0001142/2022		
	SEBI Appeal	448/2022	Dr. Preetinder Singh Joshi Vs. SEBI	BATHIYA LEGAL
Sub Matter(Disposed) :		Misc. Application/0000728/2022		
Sub Matter :		Misc. Application/0001140/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	449/2022	Addon Realty Private Limited Vs. SEBI	BATHIYA LEGAL
Sub Matter(Disposed) :		Misc. Application/0000729/2022		
Sub Matter :		Misc. Application/0001502/2022		
	SEBI Appeal	486/2022	Ligare Aviation Limited Vs. SEBI	Aekom Legal
Sub Matter :		Misc. Application/0001505/2022		
	SEBI Appeal	487/2022	Harpal Singh Vs. SEBI	Pramod Kathane
Sub Matter(Disposed) :		Misc. Application/0000819/2022		
Sub Matter(Disposed) :		Misc. Application/0000820/2022		
Sub Matter :		Misc. Application/0001141/2022		
	SEBI Appeal	488/2022	Best Healthcare Private Limited Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter(Disposed) :		Misc. Application/0000821/2022		
Sub Matter :		Misc. Application/0000019/2023		
	SEBI Appeal	551/2022	PRADEEP RANIGA Vs. SEBI	Legis Law Practice
Sub Matter :		Misc. Application/0000979/2022		
	Misc. Application	979/2022	PRADEEP RANIGA-STAY Vs. SEBI	Legis Law Practice
(Main Matter Number :	SEBI Appeal/0000551/2022)			
	SEBI Appeal	578/2022	MODLAND WEARS PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter(Disposed) :		Misc. Application/0000754/2022		
Sub Matter :		Misc. Application/0001507/2022		
Sub Matter :		Misc. Application/0000244/2023		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	579/2022	FERN HEALTHCARE PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter(Disposed) :		Misc. Application/0000790/2022		
Sub Matter :		Misc. Application/0001503/2022		
Sub Matter :		Misc. Application/0000272/2023		
	SEBI Appeal	580/2022	ADEPT LIFESPACES PRIVATE LIMITED Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter :		Misc. Application/0001512/2022		
Sub Matter :		Misc. Application/0000262/2023		
	SEBI Appeal	581/2022	BRIAN WILLIAM TEMPEST Vs. SEBI	Pramod Kathane
Sub Matter(Disposed) :		Misc. Application/0000873/2022		
Sub Matter(Disposed) :		Misc. Application/0000874/2022		
Sub Matter(Disposed) :		Misc. Application/0000875/2022		
Sub Matter :		Misc. Application/0001510/2022		
	Misc. Application (/0000)	1140/2022	SEBI-DELAY IN REPLY Vs. Dr. Preetinder Singh Joshi	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000448/2022)				
	Misc. Application (/0000)	1141/2022	SEBI-DELAY IN REPLY Vs. Harpal Singh	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000487/2022)				
	Misc. Application (/0000)	1142/2022	SEBI-DELAY IN REPLY Vs. Jasbir Singh Grewal	K Ashar and Co
(Main Matter Number :SEBI Appeal/0000444/2022)				
	Misc. Application	1502/2022	SEBI-DELAY IN REPLY Vs. Addon Realty Pvt. Ltd.	K Ashar and Co Bathiya Legal
(Main Matter Number :SEBI Appeal/0000449/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1503/2022	SEBI-DELAY IN REPLY Vs. Fern Healthcare Private Ltd.	K Ashar and Co MINDSPRIGHT LEGAL
	(Main Matter Number :SEBI Appeal/0000579/2022)			
	Misc. Application	1505/2022	SEBI-DELAY IN REPLY Vs. Ligare Aviation Ltd.	K Ashar and Co AEKOM LEGAL
	(Main Matter Number :SEBI Appeal/0000486/2022)			
	Misc. Application	1507/2022	SEBI-DELAY IN REPLY Vs. Modland Wears Private Ltd.	K Ashar and Co MINDSPRIGHT LEGAL
	(Main Matter Number :SEBI Appeal/0000578/2022)			
	Misc. Application	1508/2022	SEBI-DELAY IN REPLY Vs. Anurag Kalra	K Ashar and Co SARAF AND PARTNERS
	(Main Matter Number :SEBI Appeal/0000443/2022)			
	Misc. Application	1510/2022	SEBI-DELAY IN REPLY Vs. Brian William Tempest	K Ashar and Co Pramod Kathane
	(Main Matter Number :SEBI Appeal/0000581/2022)			
	Misc. Application	1511/2022	SEBI-DELAY IN REPLY Vs. Escorts Heart Institute and Research Centre Ltd.	K Ashar and Co SARAF AND PARTNERS
	(Main Matter Number :SEBI Appeal/0000442/2022)			
	Misc. Application	1512/2022	SEBI-DELAY IN REPLY Vs. ADEPT LIFESPACES PRIVATE LIMITED	K Ashar and Co MINDSPRIGHT LEGAL
	(Main Matter Number :SEBI Appeal/0000580/2022)			
133	Misc. Application	19/2023	Best Healthcare Private Limited-DELAY IN REJOINDER Vs. SEBI	MINDSPRIGHT LEGAL
	(Main Matter Number :SEBI Appeal/0000488/2022)			

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	244/2023	MODLAND WEARS PVT. LTD. DELAY IN REJOINDER Vs. SEBI (Main Matter Number :SEBI Appeal/0000578/2022)	Mindspright Legal
	Misc. Application	262/2023	Adept Lifespaces Private Ltd-DELAY IN REJOINDER Vs. SEBI (Main Matter Number :SEBI Appeal/0000580/2022)	MINDSPRIGHT LEGAL
	Misc. Application	272/2023	Fern Healthcare Private Limited-DELAY IN REJOINDER Vs. SEBI (Main Matter Number :SEBI Appeal/0000579/2022)	MINDSPRIGHT LEGAL

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31	SEBI Appeal	656/2022	PIONEER EMBROIDERIES LIMITED Vs. NSEIL	SSB Legal and Advisory
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32	SEBI Appeal	930/2022	ARG MANAGEMENT SOLUTIONS PVT. LTD. Vs. SEBI	Shah and Ramaiya
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